

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH AT BANGALORE

ORIGINAL APPLICATION NO.170/00228/2018

DATED THIS THE 06<sup>TH</sup> DAY OF AUGUST, 2018

HON'BLE SHRI DINESH SHARMA....MEMBER (A)

Sri P.T. Mahantesh, 46 years,  
S/o Late Sri Tipperudrappa Gowda,  
Occn: Technical Officer,  
(Mech. Workshop)  
Post Harvest Technology  
ICAR-Indian Institute of Horticulture Research,  
Hessarghatta Lake Post,  
Bengaluru: 560 089  
Residing at No. 56, 5<sup>th</sup> Cross,  
Gurunath Layout,  
Huralichikkanhalli,  
Chikkabanavara Post,  
Bengaluru: 560 090

...Applicant

(By Advocate Shri.P.A. Kulkarni)

Vs.

1. Secretary  
Indian Council of Agricultural Research,  
Krishi Bhavan,  
Dr. Rajendra Prasad Road,  
New Delhi : 110 001.

2. Director General  
Indian Council of Agricultural Research,  
Krishi Bhavan,  
Dr. Rajendra Prasad Road,  
New Delhi : 110 001.

3. Director,

ICAR-Indian Institute of Horticulture Research,  
Hessarghatta Lake Post,  
Bengaluru: 560 089

4. Chief Adminstrative Officer,  
ICAR-Indian Institute of Horticulture Research,  
Hessarghatta Lake Post,  
Bengaluru: 560 089

5. Sri R. Hemaprabhu,  
Assistant Administrative Officer,  
ICAR-Indian Institute of Horticulture Research,  
Hessarghatta Lake Post,  
Bengaluru: 560 089

...Respondents

(By Shri B.A. Chandrashekhar, Counsel for Respondent No.2&3 and  
Shri M. Nagaprasanna, Counsel for Respondent No.5)

ORDER (ORAL)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Learned counsel for the respondents informs that the transfer order has been cancelled and thus the Original Application has become infructuous.

2. Since the petition has become infructuous, it is disposed off accordingly. No order as to costs.

(DINESH SHARMA)  
MEMBER (A)

/ksk/

**Annexures referred to by the Applicant in OA No.170/00228/2018**

**Annexure A1** : Copy of the letter dated 05.11.2017

**Annexure A2** : Copy of letter dated 28.11.2017

**Annexure A3** : Copy of impugned transfer order dated 28.03.2018

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